## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI



CORAM:

C.P. No. 417/(MAH)/2017

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.10.2017

NAME OF THE PARTIES:

Mumbai Nasik Expressway Ltd.

V/s

ROC, Mumbai

SECTION OF THE COMPANIES ACT: 14 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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## ORDER CP 417/14/NCLT/MB/MAH/2017

Orders reserved.

Sd/-

V. NALLASENAPATHY

Member (Technical)

Sd/-**M. K. SHRAWAT** Member (Judicial)